IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 424
Appeal No. 232/ND/252/2022

IN THE MATTER OF:

Income Tax Officer	...	Applicant
Versus		
Registrar of Companies, Delhi &Ors. (M/sSafir International Tours & Travel Agency Private Limited)	...	Respondent

Order under Section 252.

Order delivered on 30.01.2023

Coram:
MR. P.S.N. PRASAD
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Applicant :
For the Respondent :

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **14.03.2023**.

Sd/-
Vishal Rana
Court Officer
Court-IV